

the existing anomalies, and a directive to that effect has already been sent by the Union Government to the States concerned; and

(b) if so, the reaction of the various State Governments to this proposal?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) The proceedings embodying the recommendations of the last meeting of the Northern Zonal Council held at Jaipur on 12th November, 1964 will be placed in the Parliament Library as soon as they are finalised. No directive for the purpose has been issued by the Union Government to the States concerned.

(b) Does not arise.

National Foundation for Teachers' Welfare

1454. Shri E. Madhusudan Rao: Will the Minister of Education be pleased to state:

(a) whether any Institution on National Foundation for Teachers' Welfare has been established in the country; and

(b) if so, the total collections so far made for the Teachers' Day State-wise?

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir, a National Foundation for Teachers' Welfare has been established.

(b) A statement is laid on the Table of the House. [Placed in Library. See No. LT-3638/64].

Raids on Pharmaceutical Firms in Delhi

1455. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) whether scores of allegedly fictitious accounts books have been seized by the sales tax authorities during raids on several pharmaceutical firms in Delhi; and

(b) if so, the action taken in the matter?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) and (b). The firm raided by Sales Tax Authorities is dealing in chemicals and not Pharmaceuticals. The Sales Tax Authorities have seized 24 account books and a large number of other documents. About fifty other dealers in chemicals are also involved in this case. Special steps have been taken to complete assessments on a priority basis of all the dealers involved.

मलयालम भाषा में एक पुस्तिका का वितरण

1456. { श्री हुकम चन्द कछवाय :
श्री दी० चं० शर्मा :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केरल में होने वाले चुनावों में प्रचार के लिये "केरल के जन-साधारण प्रतिक्रियावादी—विरोधी और परिवर्तनावादी—विरोधी प्रयास बढ़ाते हैं" नामक पुस्तिका मलयालम भाषा में छपवा कर बांटी गयी है ; और

(ख) यदि हाँ, तो क्या सरकार उस पर कोई प्रतिबन्ध लगाने का विचार कर रही है ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री हाथी) : (क) और (ख). यह पाया गया कि अंग्रेजी में एक पुस्तिका जिसका शीर्षक "केरल की जनता प्रतिक्रियावादी—विरोधी और संशोधनवादी—विरोधी संघर्ष को तेज करती है" तथा उसका मलयालम अनुवाद केरल में बंट रही थी । भारतीय सुरक्षा नियम, 1962 के नियम 45 के अधीन इस पुस्तिका को जब्त करने का आदेश 27-11-1964 को जारी किया गया ।

भारत का क्रिकेट कंट्रोल बोर्ड

1457. श्री किशन पटनायक : क्या शिक्षा मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सही है कि आस्ट्रेलिया से हो रहे टैस्ट मैचों के दौरान भारत का क्रिकेट